

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 349/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Indian Renewable Energy Development Agency
INDRANIL KARFA
Advocate
Indranil Karfa
Advocate.
... creditors

Indranil Karfa
9/2/2018

1. SIDHARTHA SHARMA
2. NAMRATA BASU
} forming
New IA filed
by IRP

9/2/2018

1. Aditya Kumar Tripathi IRP

Representative of IRP
Mr. Nilash Sharmah

Ms. Aparajita Rao
Ms. Pallavi Gandhi

> Pegasus Reconstruction Jari

P.T.O.

ORDER

Ld. Counsel for the Interim Resolution Professional (IRP), financial creditor and the corporate applicant (corporate debtor) is present.

Ld. Pr. CA appearing on behalf of the IRP submitted that the first meeting of the Committee of Creditors (CoC) was held 2/3 days back and made a prayer for time to file Progress Report. Prayer is allowed. Progress Report may be filed within 7 days from today.

List it on 20/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)